

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 04.06.2019 (TUESDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1854 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt Ltd & Anr. Vs. Rizwan Ahmad & Anr.	Saket Shukla	

**10:40 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1858 of 2019 in Comp. App. (AT) (Ins) No. 525 of 2019	V Hotels Ltd. Vs. Asset Reconstruction Company (India) Ltd.	Hitesh Sachar	Shivani Garg
2.	I.A. No. 1853 of 2019 in Comp. App. (AT) (Ins) No. 535 of 2019	Prayag Polytech Pvt Ltd. Vs. Hind Tradex Ltd.	Vipul Ganda	
3.	Comp. App. (AT) (Ins) No. 344 of 2019 and I.A. No. 1832 of 2019	Janmejaya Mahapatra Vs. Flsmidh Pvt. Ltd. & Ors.	Sreenita Ghoshdastodar	K.V. Balakrishnan-R1 Misha-R4
4.	I.A No 1860 of 2019 in Comp. App. (AT) 36 & 43-47 of 2016	Sonia Khosla (Through L.R.) Vs. Sameer Kudsia & Ors.	Deepak Khosla	
5.	Contempt Case No. 17 of 2019 in Comp. App. (AT) 36 of 2016 <b>(For Withdrawal)</b>	R.P. Khosla Vs. Ina Malhotra & Ors.	Deepak Khosla	
6.	Comp. App. (AT) (Ins) No. 211 of 2019	Prithvi Raj Kasana Vs. Kapil Arora & Ors.	Santosh Ram	Prachi Johri-R1 Sanjeev Soni
7.	Comp. App. (AT) (Ins) No. 259 of 2019	Sukhbeer Singh Vs. Dinesh Chandra Agarwal RP, Maple Realcon Pvt Ltd & Ors.	Mrinal Harsh Vardhan	Dinesh Chandra Agarwal (RP), SS Bhati (CS)

8.	Comp. App. (AT) (Ins) No. 367 of 2019 <b>(For Correction)</b>	Surya Alloy Industries Ltd. Vs. Larsen & Toubro Ltd.	Goutham Shiv Shankaar	Manjula Gupta
9.	Comp. App. (AT) (Ins) No. 405 of 2019	Jagmeet Singh Sabharwal & Ors. Vs. Rubber Products Ltd. & Ors.	Sameer Rastogi	Meghna Rao
10.	Comp. App. (AT) (Ins) No. 408 of 2019	Union of India & Anr. Vs. Videocon Industries Ltd. & Ors.	Nidhi Mohan Prashar	Sandeep S. Ladda
11.	Comp. App. (AT) (Ins) No. 544 of 2019	Ashish Choudhery Vs. Unipik Automation Solutions & Anr.	Sumit K. Batra	Karan Sethi
12.	Comp. App. (AT) (Ins) No. 587 of 2019	Shyam Kumar Garg Vs. Sunrise 14 A/S Denmark & Anr.	Ranjana Roy Gawai	Manish Jha

**For Admission (Fresh Case)**

13.	Competition. App. (AT) No. 22 of 2019	General Motors India Pvt Ltd. Vs. Competition Commission of India & Ors.	Anand S. Pathak	
-----	---	---	-----------------	--

**For Admission (After Notice)**

14.	Comp. App. (AT) No. 113 of 2019	Joint Commissioner of Income Tax (OSD). Vs. Reliance Jio Infocomm Ltd. & Ors. <b>With</b>	Sagar Suri	K.R. Sasiprabhu
15.	Comp. App. (AT) No. 114 of 2019	Income Tax Officer, Ward 3(3)-1, Mumbai Vs. Reliance Jio Infratel (P) Ltd. & Ors.	Lakshmi Gurung	K.R. Sasiprabhu

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By Order  
-sd/-

Registrar